

(b) Annual Accounts of the National Cooperative Organics Limited (NCOL), New Delhi, for the year 2023-24, and the Audit Report thereon.

[Placed in Library. See No. L.T. 1684/18/24]

RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. CHAIRMAN: Hon. Members, I have to inform that the Business Advisory Committee in its meeting held on the 10th of December, 2024, has allotted time for Government Legislative and Other Business as follows:—

BUSINESS	TIME ALLOTTED
1. Consideration and passing of the following Bills, after they are considered and passed by Lok Sabha:-	
(i) The Carriage of Goods by Sea Bill, 2024	Two Hours
(ii) The Bills of Lading Bill, 2024	Two Hours
(iii) The Coastal Shipping Bill, 2024	Two Hours
2. Consideration and passing of the Merchant Shipping Bill, 2024, after it is introduced, considered and passed by Lok Sabha.	Two Hours

The Committee also recommended that the sittings on the 16th and 17th December 2024, be exclusively devoted for a discussion commemorating the 75th Anniversary of Adoption of the Constitution of India and that on these days, Zero Hour, Question Hour, and Special Mentions may be dispensed with.

MOTION FOR ELECTION TO THE COMMITTEE ON OFFICIAL LANGUAGE

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, मैं निम्नलिखित प्रस्ताव उपस्थित करता हूँ:-

"कि राजभाषा अधिनियम, 1963 (1963 का 19) की धारा 4 की उप-धारा (2) के अनुसरण में यह सभा, उस रीति से, जैसा सभापति निदेश दें, राजभाषा समिति में विद्यमान रिक्ति को भरने के लिए

सभा के सदस्यों में से एक सदस्य को उक्त समिति का सदस्य होने के लिए निर्वाचित करने की कार्यवाही करें।"

The question was put and the motion was adopted.

REGARDING NOTICES RECEIVED UNDER RULE 267 AND OTHER MATTERS

MR. CHAIRMAN: Hon. Members, I have received five notices under Rule 267. ...*(Interruptions)*... The notice of Dr. John Brittas ...*(Interruptions)*... One minute. We should create an atmosphere, so that the House can proceed. ...*(Interruptions)*... Shri Kiren Rijiju ...*(Interruptions)*...

संसदीय कार्य मंत्री; तथा अल्पसंख्यक कार्य मंत्री (श्री किरेन रिजिजु): आदरणीय सभापति महोदय, मैं एक बहुत ही गंभीर विषय और बहुत दुख से साथ खड़ा हो रहा हूं। ...*(व्यवधान)*... आप मेरी बात सुन लीजिए। ...*(व्यवधान)*...

श्री जयराम रमेश (कर्नाटक): सर, हमने लोकतंत्र को बचाने के लिये अविश्वास प्रस्ताव पेश किया है। ...*(व्यवधान)*...

MR. CHAIRMAN: I am aware of it. ...*(Interruptions)*... मुझे यह नहीं पता है कि आप किसे बचा रहे हैं। ...*(व्यवधान)*... मैं यह नहीं कह सकता हूं कि आप किसे बचा रहे हैं? ...*(व्यवधान)*...

श्री जयराम रमेश: हम मजबूरी में लाए हैं। ...*(व्यवधान)*...

श्री किरेन रिजिजु: आप डेमोक्रेसी को बदनाम करने वाले हैं, इसलिए आप लोग डेमोक्रेसी की बात मत कीजिए। आपके मन में लोकतंत्र के प्रति कोई झुकाव नहीं है। ...*(व्यवधान)*...

MR. CHAIRMAN: Now, hon. Minister. Then, I will come to the Deputy Leader. I will come to the deputy leader after the hon. Minister. ...*(Interruptions)*...

SHRI DEREK O'BRIEN (West Bengal): Sir, what is this? ...*(Interruptions)*... Sir, what is this? ...*(Interruptions)*...

श्री किरेन रिजिजु: सभापति जी, भारतीय लोकतंत्र में 72 साल बाद, एक किसान के बेटे ने, उपराष्ट्रपति के पद पर पहुँचकर इस देश की सेवा करने का काम किया है। उन्हें इस राज्य सभा